

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

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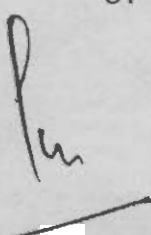
ORDER

No: 474

Dated: 30.08.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

1. Shri Sanjay Kumar Gupta, 4th Addl. District Judge, Srinagar is transferred and posted as Member, J&K Special Tribunal, Jammu. He shall, however, report to High Court, Jammu Wing, against the post of District Judge, Leave Reserve, till retirement of Shri Hari Om Singh on 30.09.2011.
2. Shri Yashpaul Bourney, Sub Judge/CJM, Srinagar, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 - LD (A) of 2011 dated 29.08.2011, is posted as Principal District & Sessions Judge, Leh, against available vacancy.
3. Shri Jaffer Hussain Beig, Joint Registrar Judicial, High Court of J&K, Jammu Wing, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 - LD (A) of 2011 dated 29.08.2011, is posted as Addl. District Judge, Anti-Corruption, Jammu, against available vacancy.
4. Shri Ashok Kumar, Sub Judge/CJM, Doda, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 - LD (A) of 2011 dated 29.08.2011, is posted as 4th Additional District & Sessions Judge, Srinagar, vice Shri Sanjay Kumar Gupta.
5. Shri Mohan Singh Parihar, Sub Judge/CJM, Jammu, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 - LD (A) of 2011 dated 29.08.2011, is posted as Principal District & Sessions Judge, Kulgam, against available vacancy.
6. Shri Mohd. Ibrahim Wani, Sub Judge/CJM, Bandipora, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 - LD (A) of 2011 dated 29.08.2011, is posted as Addl. District & Sessions Judge, Srinagar, against available vacancy.



7. Shri Sham Lal Lalhal, Sub Judge/CJM, Rajouri, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Ist Addl. District & Sessions Judge, Srinagar, against available vacancy.
8. Mr. Mohd. Ashraf Malik, Sub Judge/CJM, Pulwama, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District Judge, TADA/POTA, Srinagar, against available vacancy.
9. Shri Kousar Ahmed Qureshi, Sub Judge/CJM Sopore, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Ist. Addl. District & Sessions Judge, Baramulla, against available vacancy.
10. Shri Ravinder Nath Wattal, Sub Judge Electricity Magistrate, Jammu, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District & Sessions Judge, Jammu, against available vacancy.
11. Shri Mohinder Kumar Sharma, Sub Judge/CJM, Udhampur, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District & Sessions Judge, Anantnag, against available vacancy.
12. Shri Zubair Ahmad Raza, Sub Judge, Nowshera, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District and Sessions Judge, Rajouri, against available vacancy.
13. Shri Madan Lal, Sub Judge/CJM, Kupwara, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as 2nd Addl. District & Sessions Judge, Srinagar, against available vacancy.
14. Shri Yashpaul Kotwal, Sub Judge/Mobile Magistrate Passenger Tax, Jammu, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as 3rd Addl. District & Sessions Judge Srinagar, against available vacancy.

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15. Ms. Jeema Bashir, Sub Judge/CJM Anantnag, on her promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District & Sessions Judge, Pulwama, against available vacancy.
16. Shri Jawad Ahmad, Joint Registrar Judicial (Protocol), High Court of J&K, Srinagar Wing, on his promotion as District Judge on ad hoc basis vide Government Order No. 2520 – LD (A) of 2011 dated 29.08.2011, is posted as Addl. District Judge Anticorruption, Srinagar against available vacancy.
17. Services of S/Shri Khalil Ahmed Chowdhary, Special Mobile Magistrate, Traffic, Jammu and Mehraj-ud-Din Sofi, Sub Judge/CJM, Leh, are placed at the disposal of Hon'ble the Acting Chief Justice for their postings as Joint Registrar (Judicial) High Court of J&K, Jammu Wing and Joint Registrar (Judicial) High Court of J&K, Srinagar Wing respectively.
18. Shri Mehmood Ahmad Choudhary, Sub Judge, Pattan, is transferred and posted as Sub Judge, Excise Magistrate, Jammu, vice Shri Jatinder Singh Jamwal.
19. Shri Jatinder Singh Jamwal, Sub Judge, Excise Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Jammu, vice Shri Mohan Singh Parihar.
20. Shri Balbir Lal, Sub Judge, Bijbehara, is transferred and posted as Sub Judge, Electricity Magistrate, Jammu, vice Shri Ravinder Nath Wattal.
21. Shri Virender Singh Bahu, Sub Judge, Handwara, is transferred and posted as Municipal Magistrate, Jammu, vice Shri Surjit Singh Bali.
22. Shri Surjit Singh Bali, Municipal Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Udhampur, vice Shri Mohinder Kumar Sharma.
23. Ms. Kalpana Revo, Sub Judge, Ramnagar, is transferred and posted as Sub Judge/CJM Reasi, vice Shri O. P. Thakur.
24. Shri O. P. Thakur, Sub Judge/CJM, Reasi, is transferred and posted as Sub Judge Nowshera, vice Shri Zubair Ahmad Raza.
25. Shri Ritesh Kumar Dubey, Sub Judge, Vailoo, is transferred and posted as Sub Judge, Katra, vice Shri Kamlesh Pandita.

26. Shri Kamlesh Pandita, Sub Judge, Katra, is transferred and posted as Sub Judge, Bhaderwah, vice Shri C. L. Bavoria.
27. Shri C. L. Bavoria, Sub Judge, Bhaderwah, is transferred and posted as Chief Judicial Magistrate, Srinagar, vice Shri Yashpaul Bourney.
28. Shri Mohd. Ashraf Khan, Sub Judge/CJM, Kulglam, is transferred and posted as Chief Judicial Magistrate, Rajouri, vice Shri Sham Lal Lalihal.
29. Shri Javid Ahmed Geelani Sub Judge/CJM, Baramulla, is transferred and posted as Sub Judge/CJM Sopore, vice Shri Kousar Ahmed Qureshi.
30. Shri Mohd. Amin Mir, Municipal Magistrate, Srinagar, is transferred and posted as Sub Judge/CJM, Anantnag, vice Ms. Jeema Bashir.
31. Shri Mohd. Rafiq Chak, Sub Judge, Jammu, is transferred and posted as Sub Judge/CJM, Shopian, vice Shri Suneet Gupta.
32. Shri Suneet Gupta, Sub Judge/CJM Shopian is transferred and posted as Sub Judge/CJM, Doda, vice Shri Ashok Kumar.
33. Shri Abdul Nasir, City Judge, Srinagar, is transferred and posted as City Judge, Jammu, vice Shri Surinder Singh.
34. Shri Surinder Singh City Judge, Jammu, is transferred and posted as Sub Judge/CJM, Kulgam, vice Shri Mohd. Ashraf Khan.

By Order

M. W. al
30.8.2011
(J. R. Kotwal)

Registrar General

No:-11137-67/GS

Dated:-30.08.2011

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. All Principal District & Sessions Judges _____,
6. Joint Registrar Judicial, High Court of J&K, Jammu/Srinagar,
....for information and necessary action.
7. Shri/Ms. _____,
....for information and necessary compliance.
8. Incharge NIC for uploading the same on Website.
9. Office file.

K. K. Waffal
30.8.2011
(K. K. Waffal)
Joint Registrar